

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 10

CA 238/2022 CA 636/2022 in C.P 3638/(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH(Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **12.01.2023**

NAME OF THE PARTIES: - **Union of India VS Infrastructure Leasing and Financial Services Ltd. & Ors.**

Appearance (via video-conference):

For the Applicant – CA 636 : Mr. Ashish Kamat a/w Ms. Drishti Das,
Mr. Aniruddh Gambhir, Ms. Roma
Bhojani i/b Cyril Amarchand Mangaldas
For the Applicant – CA 238 : Mr. S.K. Saxena, Advocate
For the Union of India : Mr. Aditya Sikka, Advocate a/w Ms.
Vasudha Vijaysheel

Section 241-242, 242(4) & 420 of the Companies Act, 2013

ORDER

CA 238/2022

Ld. Counsel for the Parties are present. List this matter on Board on 13.01.2023, for further consideration and hearing.

CA 636/2022

Ld. Counsel for the Parties are present. List this matter on Board on 30.01.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare